

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 635 of 2020

IN THE MATTER OF:

Bank of Baroda

...Appellant

Versus

M/s. Sri Munisuvrata Agri International Ltd. & Anr.

...Respondents

Present:

For Appellant: Mr. Pankaj Vivek, Advocate.

For Respondent: Mr. Vikas Sethi, Advocate for R-1.

ORDER
(Virtual Mode)

16.02.2021 It is stated that pleadings are complete.

List the Appeal 'For Admission (After Notice)' Hearing on **16th March, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

Basant B./md/